

List of Financial Creditors of Apollo Soyuz Electricals Private Limited under Regulation 13(2) (d) of IBBI (Insolvency Resolution Process of Corporate Persons) Regulations by Sanjay Kumar Lalit (Reg. No. IBBI/IPA-002/IP-N00760/2018-2019/12370) Resolution Professional, under the Insolvency and Bankruptcy Code, 2016 as at 18-06-2022

CLAIM DONE BY FINANCIAL CREDITOR

Sr. No.	Name of Creditor	Total Amount Claimed by Creditors in (Rs.)	Amount as per Audited Accounts on 31.03.2019 confirmed by Accounting Firm Devansh Finance	Summary Claim Admitted (Rs.) * (1)	Principal Claim by individual's FC	Interest Claimed by individual's FC	Summary Claim Admitted	Voting shares in CoC wef 09/05/2022
1	AXIS BANK (ALL ACCOUNTS)	23,11,93,327	15,54,72,778	23,11,93,327			23,11,93,327	96.81%
	Unsecured Creditors Bank & NBFC (2 Nos) with S. No. 2 & 3							
2	INDIABULLS CONSUMER FINANCE LIMITED	47,50,224	22,25,825	47,50,224			47,50,224	1.99%
3	KOTAK MAHINDRA BANK (Unsecured Loan assigned by DEUTSCHE BANK LTD vide Deed of Assignment dated 24/03/2022 (UNSECURED) **(2)	28,75,598	23,14,120	28,75,598			28,75,598	1.20%
							23,88,19,149	
	Unsecured Creditors Individuals (19 Nos) with S. No. 4 to 22 *						Summary Claim Rejected of Unsecured Individual FCs	
4	ASHWANI (ABHISHEK) BHATIA	32,45,000	20,75,000		20,00,000	12,45,000		
5	BASUANAND G. KANDPAL HUF	13,76,000	11,90,500		8,00,000	5,76,000		
6	BASUANAND KANDPAL	20,44,600	17,32,000		15,10,000	5,34,600		
7	FALGUNI SALVA	10,33,750	10,33,750		10,33,750	-		
8	HARSHA V SAHJWANI	9,33,208	5,99,500		6,40,000	2,93,208		
9	KAILASHCHANDRA VYAS	1,46,51,671	54,48,000		48,00,000	98,51,671		
10	MANISHA VYAS	2,04,51,290	74,26,125		67,00,000	1,37,51,290		
11	NIRMALA SAVLA	20,67,500	20,67,500		20,67,500	-		
12	PRADEEP SAVLA	51,68,750	51,68,750		51,68,750	-		
13	RAJESH N. SAHJWANI HUF	19,39,322	12,99,850		13,30,000	6,09,322		
14	SAKHI R. SAHJWANI	19,39,322	16,09,751		13,30,000	6,09,322		
15	SUNIL ALIAS VITHALDAS JAMNADAS	14,55,450	10,84,470		11,10,000	3,45,450		
16	SUNIL JAMNADAS HUF	8,84,000	6,50,001		6,50,000	2,34,000		
17	SURESHCHANDRA VYAS	30,52,431	10,33,750		10,00,000	20,52,431		
18	USHA B KANDPAL	10,10,800	8,19,200		5,90,000	4,20,800		
19	VIKRAM B SAHJWANI	10,66,902	7,20,000		7,20,000	3,46,902		
20	VIKRAM B SAHJWANI HUF	31,55,895	21,64,821		22,80,000	8,75,895		
21	VITHALDAS JAMNDAS	28,96,000	19,59,751		19,80,000	9,16,000		

22	YOGESH N SAHJWANI	11,37,347	7,80,000		7,80,000	3,57,347	6,95,09,238	
TOTAL		30,83,28,387	19,88,75,442		3,64,90,000	3,30,19,238	30,83,28,387	100%

***(1) in case of unsecured FCs vide no. 4 to 22, claims submitted by these FCs have been provisionally admitted on 30-12-2021, subject to verification with executed Loan Agreement and other related documents & its final adjudication by NCLT in due course. But as the unsecured FCs vide no. 4 to 22 had not submitted the related duly stamped & executed loan agreement & other conclusive evidence, there provisional claims were rejected on 7th May, 2022. In these unsecured FCs vide no. 4 to 22, compliances related to Deposit Rules & Regulations were not available with CD, their previous Statutory Auditors & at MCA portal. After filing of Application for Non-Cooperation with NCLT Mumbai Bench vide IA 2548/2021 in C.P. (IB)/3484(MB)2019, RP was expecting he would received the required Loan Agreements and other documents which were never received from CD and respective unsecured individual financial creditors. Even NCLT has finally disposed of the said application IA 2548/2021 in C.P. (IB)/3484(MB)2019 on 27-1-2022 by imposing a cost Rs 10,000 on the CD.**